

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 122**  
**(CAA)-52(PB)/2019**

**IN THE MATTER OF:**

Shakuntlam Softech Pvt. Ltd. and  
Shakuntlam Securities Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 30.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner	Ms. Rekha Mittal, PCS
For the RD	Ms. Sonam Sharma, Adv.
For the OL	Ms. Swati Koshal, Adv.

**ORDER**

A copy of the affidavit dated 08.05.2019 shall be furnished to the counsel for the RD during the course of the day.

Arguments heard. Order reserved.

*Sdl-*  
**(M.M.KUMAR)**  
**PRESIDENT**

*Sdl-*  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**